

**DIVISION BENCH**

**ITEM NO. 118**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP No. 306/ALD/2019**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>th</sup> December,  
2022, 12:00 pm**

<b>NAME OF THE COMPANY</b>	<b>YOGENDRA KUMAR GUPTA &amp; ORS V/S DHARAMVIR SINGH &amp; ORS</b>
<b>UNDER SECTION</b>	<b>241/242 OF COMPANIES ACT 2013</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Karunesh Tandon alongwith Sh. Ankur Goel, & Sh. Saket Singh, Advs.  
: *For the Petitioner*

Sh. Manu Khare, Adv. : *For the Respondent No. 4*

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to  
09<sup>th</sup> December, 2022.

*—Sd—*

**Dr. R.C. Srivastava  
(Court Officer)**

***07<sup>th</sup> December, 2022***

*Priya Agarwal  
(Stenographer)*